

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/4685/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 20th December, 2020.

Sub:- **Winter vacation and Casual leave with station leave permission.**

Ref:- Your letter No. DJDH/4322/2020 dated 09.12.2020.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire winter vacation from 24.12.2020 to 31.12.2020, with casual leave for two days on 22.12.2020 & 23.12.2020, along with station leave permission from the evening of 21.12.2020 till the morning of 02.01.2021. Further, you have been allowed to use the official vehicle, at your own cost, for your movement during the period.

The Chief Judicial Magistrate, Dhemaji and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

4687

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/4686-1A, dated 10.12.2020

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.

2. ✓ The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

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